

OFFICE OF THE  
DISTRICT & SESSIONS JUDGE  
KHOWAI TRIPURA

No. F. 9(19)-DJ/Judl/KHW/2019/ 3130

Dated, Khowai, the 3<sup>rd</sup> August 2019

To  
The Registrar (Judicial)  
Hon'ble High Court of Tripura  
AGARTALA

Subject:-Furnishing of monthly Statement regarding pendency & Disposal (Consolidated)report for the month of JULY, 2019 under the Jurisdiction of Khowai Judicial District

Reference:- No.F.4(37)-HC/2019709-21, dated Agatala the 11.01.2019.

Sir,

With reference to the subject cited above, I am furnishing herewith the statment egarding pendency & disposal(Consolidated) report for the month of JULY, 2019 for favour of your kind information and doing the needful.

Name of the Court	Civil		Criminal		Petty Case		Total	
	Pending	Disposal	Pending	Disposal	Pending	Disposal	Pending	Disposal
District & Sessions Judge, Khowai : Tripura	222	5	272	14	0	0	494	19
Chief Judicial Magistrate-cum-Civil Judge(Sr. Div), Khowai : Tripura.	56	5	116	82	262	595	434	682
Civil Judge(Jr. Div)-J.M. 1 <sup>st</sup> Class, Khowai : Tripura.	27	6	114	19	420	172	561	197
Judicial Magistrate 1 <sup>st</sup> Class-cum-Civil Judge(Jr. Div) Khowai : Tripura.	18	2	63	47	171	246	252	295
<b>Total=</b>	<b>323</b>	<b>18</b>	<b>565</b>	<b>162</b>	<b>853</b>	<b>1013</b>	<b>1741</b>	<b>1193</b>

Yours faithfully

  
(P.K. DATTA)

District & Sessions Judge  
Khowai, Tripura